

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 65(ND)/2013
RT NO. 56/2016**

Parshotam Kumar

...Petitioner.

Versus

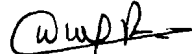
M/s Graphic Motors Pvt. Ltd. & Ors.

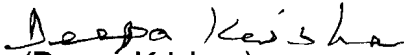
...Respondents.

Present: Mr. Rajansh Thukral, Advocate for petitioner.
Mr. Lovekesh Kumar, respondent No. 4, in person.

Respondent No.4 submits that his counsel has fallen ill and will not be able to come today. Mr. Rajansh Thukral, learned counsel for the petitioner submits that Dr. S.P. Sharma, Advocate for respondent even informed him about his illness. As per office report, the rejoinder has already been filed by the learned counsel for the petitioner with copy advance to the counsel opposite.

Matter is adjourned to 06.02.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

✓ January 20, 2017
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